## Central Administrative Tribunal, Principal Bench Original Application No.3113 of 2003

New Delhi, this the 29th day of December, 2003

Hon'ble Mr.Justice V.S.Aggarwal, Chairman Hon'ble Mr.Sarweshwar Jha, Member(A)

Vivek Chander Sharma, R/o DG-981, Sarojini Nagar, New Delhi-23

.... Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- Union of India through The Secretary, Ministry of Human Resource Development, Govt. of India, Shastri Bhawan, New Delhi
- 2. The Deputy Secretary, Ministry of Human Resource Development, Department of Elementary Education & Literacy, Shastri Bhawan, New Delhi
- 3. The Director,
  Directorate of Adult Education,
  Ministry of Human Resource Development,
  Block No.10, Jamnagar House,
  Shahjahan Road, New Delhi

Respondents

## O R D E R(ORAL)

## By Justice V.S. Aggarwal, Chairman

The applicant, by virtue the of present application, seeks that he is entitled to the scale Rs. 10,000-15,200/- with consequential benefits under the Assured Career Progression Scheme. He contends that there large number of similarly situated Hindi Officers พทด have been granted the scale of Senior Hindi Officer. denied to the applicant because in the department where is is working, there is no post of Senior Hindi Officer. he support of his contention, the learned counsel upon clarification no.44 of the Clarifications dated are also informed that the applicant has 18.7.2001. We

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already submitted a representation to respondent no.1 to award the scale claimed by him but no decision has been taken.

2. In this backdrop, at this stage we dispose of the present application directing respondent no.1 to take a conscious decision with respect to the claim of the applicant in accordance with rules and instructions preferably within six months of the receipt of the certified copy of the present order and communicate it to the applicant. O.A. is disposed of.

( Sarweshwar Jha ) Member(A) The

( V.S. Aggarwal ) Chairman

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